

Application format for submission of bids in auctions by market participants

The Regional Director
Public Debt Office
Reserve Bank of India
Fort, Mumbai - 400 001

Madam/Dear Sir,

Tender for _____ (Name of Government Security/State Government Security/Treasury Bills/Switch/Buyback of Government Security/CMB)

Date of Auction _____

Pursuant to Reserve Bank of India Press release no. _____ dated _____ and the tender notice issued thereof, I/we, the undersigned hereby offer to purchase the Government Security as per below details:

Name of Member/Constituent ^{\$\$}	
SGL/CSGL Account no.	
Member CIF	
Address & Telephone no.	
Bidding for	1-Member Account
	2-Member Constituent
Bid Type	1-Competitive
	2-Non-Competitive

For Competitive Bids only

Name of Government Security (Bid for) _____
Bid amount in ₹ Face value _____
Quote the Price (per face value of ₹ 100.00) / Yield (per cent per annum) / Spread [@] _____
@Note: <i>1. In case of fresh security, yield percent should be expressed up to two decimal points. 2. In case of re-issued security, price should be expressed in ₹ up to two decimal points. 3. In case of Treasury Bills, price should be expressed in ₹ up to four decimal points. 4. In case of new Floating rate bond, the spread should be quoted in percentage terms upto two decimal points.</i>

For Non-Competitive Bids only

Name of Government Security (Bid for) _____
Bid amount in ₹ Face value _____

For Switch/Buyback of Government Security only

Name of source security _____
Amount of the source security in ₹ (Face Value) _____
Price of the source security _____ (expressed up to two decimal places)
##Choice of destination security _____
##Price of the destination security _____ (expressed up to two decimal places)

Undertaking

1. On your acceptance of my/our bid, I/We authorise you to debit my/our current account or Designated Settlement Bank's current account maintained with Reserve Bank of India with the requisite amount.
2. I/We have read the terms and conditions of bid for the auction to be held on the captioned date and undertake to abide by them.
3. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.
4. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
5. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.
6. I/We have also submitted another bid(s)/not submitted any other bid for the auction to be held on the captioned date. **

Yours faithfully,

Signature:

Designation:

Dated:

Office Stamp of the Bidder/s

(To be signed by authorized signatories whose signatures are registered with PDO Mumbai)

\$\$ If the application is on behalf of a Constituent, indicate the name of the Constituent

Applicable in case of Switch auction of Government Security

** Strike off whichever is not applicable

P.T.O.

Notes

1. If the applicant's signature is by thumb mark, it should be witnessed by two persons. The full name, occupation and address of the witnesses should be appended to their signature.
2. If the application is made in the name of a registered body, the under noted documents, if not already registered at the Public Debt Office, should be submitted to the Public Debt Office along with the investment amount:
 - i) Certificate of Incorporation/Registration in original or a copy thereof certified as true by the Issuing authority under his official seal.
 - ii) Certified copies of Memorandum and Articles of Association or the rules and regulations/ Bye-Laws of the Company/body.
 - iii) Certified copy of resolution in favour of person/s authorized to deal in government securities on behalf of the company/body together with his/their duly attested specimen signature(s).
3. Applicant should also submit a Mandate Form (if not submitted previously) for remittance of half-yearly interest and redemption amount on securities issued to them.

Terms and Conditions

1. Government Security will be issued for a minimum amount of Rupees Ten Thousand (face value) and in multiples of ₹10,000/- thereafter.
2. Separate tender form should be submitted for each bid.
3. Results of the auction will be announced by Reserve Bank of India on its website.
4. The Reserve Bank of India will have full discretion to accept or reject any or all bids either wholly or partially, if deemed fit, without assigning any reason.

5. Tenderer should check for himself/herself the result of the auction and, if successful, collect the bid allotment details from the Reserve Bank of India, Fort, Mumbai.
6. In the case of accepted tenders, the Government Security would be issued for the nominal amount applied for at the cut-off price/cut-off yield/cut-off price of destination security (as applicable) emerging in the auction.
7. Payment shall be made at the Reserve Bank of India, Mumbai Office, Fort, Mumbai by debit to current account maintained with Reserve Bank of India on the settlement date.
8. The Government Security will be issued to the parties by credit to their Subsidiary General Ledger/Constituent Subsidiary General Ledger Account maintained with Reserve Bank of India or in the form of Stock Certificates if provided for in the auction notification.